CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00053/2016 IN OA. NO. 296/2009

DATED THIS THE 6TH DAY OF SEPTEMBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Sri M. Deva Prasad, S/o Sri Mitta Simon, Aged about 56 years, Assistant Executive Engineer, Civil Engineering Dept., South Western Railway, Hubli-580 020 District Dharwad.

...Petitioner.

(By Advocate Shri S.P. Kulkarni)

V/s.

1.Shri P. K. Saxena, Aged about 59 years, General Manager, South Western Railways, Club Road, Hubli-560 023, Dharwad District.

2.Shri Prem Chand, Aged about 56 years, Chief Personnel Manger, Housa Complex, South Western Railways, Station Road, Hubli-560 020. Dist. Dharwad.

...Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Learned counsel for the respondents submits that the original order of this Tribunal had been taken up in judicial review to the Hon'ble High Court of Karnataka, Dharwad Bench and stay order has been issued.

Therefore, with liberty, the Contempt Petition is dismissed.
Notice discharged. No order as to costs.

(P.K. PRADHAN) MEMBER(A) (DR. K.B.SURESH) MEMBER(J)

vmr.

Annexures referred to by the petitioner in CP.No.53/2016

Annexure- CP1: Copy of the order dated 8.3.2007 made in OA.No.224/2006 passed by CAT, Bangalore.

Annexure- CP2: Copy of the order dated 13/14.8.2007 passed by the respondent department.

Annexure- CP3: Copy of the order dated 5.3.2013 made in OA.No.296/2009 passed by CAT Bangalore.

Annexure- CP4: Copy of the MA filed by the respondents in OA.No. 296/2009 o 31.1.2013.

Annexure- CP5: Copy of the order dated 20.8.2013 made in MA.No.328/2013 passed by CAT Bangalore.

Annexure- CP6: Copy of the order dated 11.8.2014 passed by D.B of Hon'ble High Court of Karnataka, Dharwad in W.P. No. 84663/2013.

Annexure- CP7: Certified copy of the order dated 25.6.2015 made in OA.No.296/2009 passed by CAT Bangalore.

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